

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/1790/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the ^{1h} 25 March, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ/DH/I-1/2025/643/Estt., dtd. 21.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 21.03.2025 till the morning of 24.03.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/1791/A dated

Copy to:

1. The Project Manager, Gauhati High Court.

, 25-03-2025

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JT. REGISTRAR (VIGILANCE)

Smti. Jayashree Bora